

**PUNJAB VIDHAN SABHA**

**Bill No. 15-PLA-2018**

**THE SALARY AND ALLOWANCES OF LEADER OF OPPOSITION  
IN LEGISLATIVE ASSEMBLY (AMENDMENT) BILL, 2018**

(Bill as passed by the Punjab Vidhan Sabha)

The following Bill was passed by the Punjab Vidhan Sabha :—

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**BILL**

*further to amend the Salary and Allowances of Leader of Opposition  
in Legislative Assembly Act, 1978.*

BE it enacted by the Legislature of the State of Punjab in the  
Sixty-ninth Year of the Republic of India as follows :—

1. (1) This Act may be called the Salary and Allowances of Leader  
of Opposition in Legislative Assembly (Amendment) Act, 2018.

Short title and  
commencement.

(2) It shall come into force on and with effect from the date of its  
publication in the Official Gazette.

2. In the Salary and Allowances of Leader of Opposition in Legislative  
Assembly Act, 1978, section 3-A shall be omitted.

Omission of  
section 3-A of  
Punjab Act 12 of  
1978.

CHANDIGARH :  
The 10th April, 2018.

SHASHI LAKHANPAL MISHRA,  
Secretary.